

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3831/2017

New Delhi this the 08th day of November, 2017

Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)

Kumari Mamta Agrawal,
D/o Late Shri Anil Kumar,
Aged about 28 years,
Group-C,
Department:- Post Office,
Designation:-Postal Assistant,
Nature of Grievance: Dismissal
R/o. House no. 72, Prem Gali,
Subhash Road, Gandhi Nagar,
Delhi

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Applicant

(through Mrs. Rani Chhabra with Ms. Priyanka Soni)

Versus

1. Union of India,
Through Secretary
Ministry of Communication
Dak Bhawan, Sansad Marg,
New Delhi.

2. Director of Postal Services,
Department of Posts,
Agra Region,
Agra, UP-282001.

3. The Senior Superintendent of Post Offices,
Department of Posts,
Mathura Division,
Mathura, UP-281001.

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Respondents

(through Sh. R.K. Jain)

ORDER (ORAL)**Mrs. Jasmine Ahmed, Member (J)**

On the last date, the respondents took the plea that proper memo of parties has not been filed. Accordingly, the applicant has filed proper memo of parties which is taken on record also. The only prayer in this matter is to decide the appeal within a stipulated time frame. Accordingly, respondents are directed to decide the appeal dated 21.07.2017 preferred by the applicant within six weeks from the date of receipt of a certified copy of this order.

2. This OA is accordingly disposed of with this direction. It is made clear that nothing has been commented on the merits of the case.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

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